थे । ऐसी स्थिति में विदेश मंत्री महोदय और किस प्रकार से उन की सहायता करेंगे मेरा आप से अनुरोध है कि अगर विदेश मंत्रालय सचमुच में विदेशों के संबंध में सही प्रकार की नीति अपनाना चाहता है तो जहां भारतीययों के हितों की रक्षा रूस अमेरिका और इंगलैंड आदि देशों में करे वहां जो प्रवासी भारतीय विदेशों में बसे हुए हैं उन की तरफ भी पूरा ध्यान दे । मुझे यह सुनकर बड़ा आश्चर्य हुआ कि जो प्रवासी भारतीय विदेशों से उजाड़े जा रहे थे और जो भारत आ कर बसना चाहते थे और अपना करोड़ों और अरबों रुपया यहां लगाना चाहते थे उन्होंने वित्त मंत्रालय से कुछ सुविधा चाही । उन्होंने चाहा कि हम को भारत की नागरिकता प्रदान करते समय आवश्यक आर्थिक सुविधाएं भी प्रदान की जायें । लेकिन आप को सुन कर आश्चर्य होगा उस समय के वित्त मंत्री श्री टी० टी० कृष्णमचारी ने उन को किसी प्रकार की सुविधा नहीं दी । नतीजा यह हुआ कि वह विदेशी मुद्रा के रूप में जो करोड़ों और अरबों रुपया भारत में आ सकता था वह इंग्लैण्ड और स्विजरलैंड के बैंकों में जा कर जमा हुआ । क्या यह हमारी विदेश नीति है ? क्या इसी तरह हम उन के हितों की रक्षा कर सकेंगे ?

मैं यह चाहता हूं कि यह इस प्रकार की बातें हैं जिन के ऊपर विदेश मंत्रालय को ध्यान देना चाहिए । हमारी विदेश नीति जरा आकाश में उड़ना छोड़, धरती पर चलना सीखे ।

18.05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

KILLING OF POLICEMEN BY NAGA HOSTILES

श्री सिद्धेश्वर प्रसाद (नालन्दा) : मैं अविलम्बनीय लोक महत्व के निम्न-

1435 (Ai) LSD—7.

लिखित विषय की ओर गृह कार्य मंत्री का ध्यान दिलाता हूं और प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें :

"मणिपुर में नागा विद्रोहियों द्वारा घात लगा कर हमला कर के केन्द्रीय रक्षित पुलिस के 23 कर्मचारियों की हत्या करने और हथियार व गोला बारूद लूट लेने के समाचार ।"

Shri Hem Barua (Mangaldai): This is a very serious matter. May I make a submission again that a calling attention motion cannot serve the purpose? There is evidence available to establish the failure on the part of the Government. We can prove that; we can establish that. Therefore, I hope you will re-think this matter and admit our adjournment motion.

Mr. Speaker: He has called attention. It has been admitted.

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, a detachment of the Central Reserve Police were escorting, on the 12th July, a telephone line maintenance party in two vehicles from mile 44 to mile 62 on the Imphal-Tamenglong road in the Tamenglong sub-division of Manipur. The hostiles had set up a road block near mile 52 and ambushed our security personnel. They opened fire with small arms and automatic weapons at close range from both sides of the road at about 0730 hours. Twenty-three members of the party were killed on the spot and a lone survivor, a CRP constable, returned to mile 44 at about 11.30 hours. He was also badly burnt and wounded. One vehicle was completely burnt. The hostiles looted the arms and ammunition. Troops have been called in aid of civil authority and are making a search for the offenders.

I may also be permitted to inform the House that on the same day, another line party was fired upon by the hostiles at mile 32 on the same road at 1515 hours. One member of the

[Shri Y. B. Chavan]
line party was killed and five others wounded.

Shri Hem Barua: That makes it 24.

Shri Y. B. Chavan: I would like to extend on behalf of the Government my deepest sympathies to the families of the deceased.

The Tamenglong sub-division where these incidents have occurred is within the area covered by the suspension of operations agreement.

Shri Hem Barua: That was the mistake.

Shri Y. B. Chavan: The agreement clearly provides that the underground Nagas would not resort to any ambush or sniping. Government, therefore, view these incidents with very grave concern.

The Prime Minister is sending Rs. 24,000 for immediate assistance to the bereaved families.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, पहले एक बात का खुलासा करें कि यह फ्रेंडली होस्टाइल नागाज हैं या होस्टाइल होस्टाइल नागाज हैं ?

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूं कि बार बार इस सदन में इस बात की चिन्ता व्यक्त की जाती है कि यह जो विद्रोही नागा हैं यह अपने उपद्रव का क्षेत्र बढ़ा रहे है । पहले नागालैंड तक की बात की गई थी । उस को बढ़ा कर मणिपुर किया गया । अभी कुछ दिन पहले विदेश मंत्री ने वक्तव्य दिया था जिस में बताया गया था कि पिछले तीन-चार महीने के अन्दर 126 घटनाएं घटी , उन में से केवल एक नागा लैंड में घटी । अब मणिपु र तक बढ़ते हैं और उस से भी आगे बढ़ रहे हैं । सरकार बार बार कहती है कि वह ऐसी व्यवस्था कर रही है कि जिस में रोक थाम होगी और बात-चीत चल रही है जिससे कोई नतीजा निकलेगा । मैं जानना चाहता हूं कि क्या बजह है कि सरकार अपनी नीतियों को ठीक ढंग से कार्यान्वित नहीं कर पाती है या जिन विद्रोही नागाओ से बातचीत करती है उन का नागा लोगों पर कोई असर नहीं है ? ऐसी स्थिति में 12 जुलाई को यह घटना घटने के बाद फिर 13 जुलाई को एक घटना घटी और उस में भी एक आदमी मारा गया । तो सरकार इस संबंध में अपनी बात को स्पष्ट कर के इस सदन के सामने क्यों नहीं रखती है ?

Shri Y. B. Chavan: I think the hon. Member has raised a very legitimate question, and it is one I have, no doubt, to answer. We certainly view this with grave concern because this is a blatant breach of the suspension of operations agreement.

Shri Hem Barua: It took place because of the mistake of the Home Ministry.

Shri Y. B. Chavan: If it is a mistake, I will own it. But I do not know what mistake he is referring to.

Shri Hem Barua: Why did they allow the cease fire to be extended to Manipur? It was beyond the pale of Naga activities before.

Shri Y. B. Chavan: It was not a question of its being extended; it was part of the agreement.

Shri Hem Barua: How could it be unless you agreed?

Shri Y. B. Chavan: That certainly is a matter to be discussed. I quite agree there.

Shri Hem Barua: The Home Ministry should not have agreed to that.

Shri Y. B. Chavan: This is a point which I shall take note of. What he says is a point on which I cannot give an answer now. It is certainly a valid point of criticism. But what I am saying is that this is certainly a blatant

breach of this agreement which they had made and we will have to take it up with the people who have entered into an agreement in this matter.

Shri S. Kundu (Balasore): This shocking, barbaric, cold-blooded killing of the 24 Indian policemen added to today's news that some bridges had been blown up points out clearly that the graveyard of this weak-kneed policy pursued by the Government has been finally dug. I would like a categorical announcement here. The hon. Minister, will he say that this short of talk ends today and no more peace talks will continue, where these Nagas think that we are actually weak and therefore they summon the courage and they get arms and ammunition from outside, Pakistan and China, where they reinforce, we fall back. I would like to know whether the truce agreement with them will be completely snapped. Finally, a deadline should be fixed and declared here that from today within a fortnight if they do not come to terms, no pacts or no talks with them. We must tell them: you and I finally part and our armies will march on. I want this categorical announcement from the hon. Minister.

Shri Y. B. Chavan: The hon. Member has certainly raised his voice of protest which I share. I do not think that anybody can make an announcement like this. He has made some suggestions.

An hon. Member: Are you prepared to revise your policy?

Shri Y. B. Chavan: These are suggestions and these suggestions will have to be considered seriously.

श्री द्वा० ना० तिवारी (गोपालगंज) क्या सरकार ने यह विचार किया है कि अण्डर ग्राउण्ड नागाओं के दो दल हैं - एक एक्स्ट्रीमिस्ट्स और दूसरा वह जो सरकार से बात कर रहा है, वस्तुतः दोनों एकही हैं उनकी मिलीभगत से कोई आगे आकर एटेक करता है तो कोई आप से बातें करता है। अगर यह बात सही है तो क्या गवर्नमेंट अपने दृष्टिकोण में कोई हेरफेर करने को तैयार है ?

दूसरी बात, क्या मणिपुर के चीफ मिनिस्टर ने सरकार से दो बटालियन आर्मी और मांगी है, जिससे कि वह इन नागाओं को ठीक कर सके ? यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

Shri Y. B. Chavan: As far as the general question is concerned, naturally Government has to make an assessment of the situation from time to time. There is no question of any doctrinaire attitude in this matter. We had entered into an agreement which has helped us to secure some peace in Nagaland. Now this question will have to be considered. But by and large I must say, there are certain exceptions, but peace was secured in Nagaland.

Shri Hem Barua: They have extended their activities to Assam and Manipur.

Shri Y. B. Chavan: Manipur is certainly the scene of this incident. But that does not mean that we should ignore these things. Government will have to take a review of these matters. That is why I have said that Government takes a very serious view of this matter...... (*Interruptions.*)

श्री मधु लिमये : असफलता और अयोग्यता साबित हो गई, अब कामरोको लिया जाये ।

Mr. Speaker: The House stands adjourned till Monday.

18.15 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday the July 17, 1967/Asadha 26, 1889 (Saka).